COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 92 OF 2014

18th December, 2017 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

•			Appellant(s)
nr.			Respondent(s)
:	Ms. Anand K.Ganesan Ms. Swapna Seshadri Ms. Parichita Chowdhury		
:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-1		
	r.	r. Ms. Anand K.Ganesan Ms. Swapna Seshadri Ms. Parichita Chowdhury Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal	r Ms. Anand K.Ganesan Ms. Swapna Seshadri Ms. Parichita Chowdhury Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-1

ORDER

The learned counsel, appearing for Respondent Nos. 1 & 2 has filed their additional written submissions. The same was taken on record.

The Learned counsel, Mr. K.S.Dhingra, appearing for Respondent No. 2, has argued the matter on 14.12.2017, 15.12.2017 & 18.12.2017 respectively.

The matter is *Reserved for judgment*.

(S.D. Dubey) **Technical Member** js/kt

(Justice N.K. Patil) **Judicial Member**